

(c) the action Government propose to take against those companies who have refused to have Indian participation or have shown reluctance in doing so?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):

(a) Reference is invited to the list containing the names of 100 per cent subsidiaries of foreign companies furnished in reply to the unstarred question No. 191 answered in the Lok Sabha on the 19th February 1974 by the Deputy Minister in the Ministry of Law Justice and Company Affairs,

(b) So far application from only one company has been received and it is under examination. The last date for making such applications under Foreign Exchange Regulation Act, 1973 is 30th June, 1974

(c) It is too early to furnished any information at this stage.

Names of the Countries with whom the question of newsprint shortage of India was taken up

3204 SHRI D. B. CHANDRA GOWDA: Will the Minister of COMMERCE be pleased to state:

(a) the number and names of the foreign dignitaries with whom the question of newsprint shortage in India had been taken up; and

(b) the assistance confirmed by these countries to India?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Since newsprint purchases are a commercial transaction Government have not so far considered it necessary to take up this matter with any foreign dignitaries

(b) Does not arise.

Effect of Oil Crisis on production of Textile Mills

3205 SHRI P. M. MEHTA: Will the Minister of COMMERCE be pleased to state:

(a) whether several textile mills in the country in general and Bombay in particular which depend on the Indian Oil Corporation for the supply of furnace oil are facing closure;

(b) if so, the steps being taken by Government in this regard,

(c) whether some mills decided to have five days week, and

(d) to what extent this oil crisis have affected the production in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir. But the textile mills using furnace oil are facing difficulties in obtaining adequate supplies of furnace oil. Some of these mills depend on the Indian Oil Corporation for the supply of furnace oil

(b) Plans to convert oil fired boilers to coal based boilers are being examined. Arrangement for equitable distribution of available supplies of Furnace Oil is being made.

(c) No such decision has been brought to the notice of Government.

(d) Production has not so far been affected to any significant extent owing to oil supply difficulties

Deputationists from State Governments to Public Enterprises

3206. SHRI SHYAM SUNDER MOHAPATRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's policy of not bringing more and more deputationists from State Government to public enterprises and asking the present incumbents to either opt for permanent absorption in public enterprise or to revert back to the parent office still stands;

(b) if so, what action Government have taken in this regard; and

(c) how many deputationists have opted for permanent absorption in public enterprises during the last three years?